

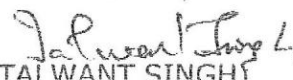
OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI

CIRCULAR

Sub: Regarding Publishing/uploading of official communications etc. on social media.

It has been noticed that some of the Court officials are in habit of publishing/uploading notings of files/minutes of meetings/orders/official communications of this office on social media like Whatsapp, Facebook etc., without any official permission from the undersigned.

All the Court officials are hereby warned not to publish/upload notings of files/minutes of meetings/orders/official communications on social media and in case any such publishing/uploading on social media is found in future, stern departmental action shall be initiated against the erring official (s).


(TALWANT SINGH)
District & Sessions Judge (HQs)
Delhi

No. 81507-81677
Misc./Admn.I/2018

Delhi, Dated 22/12/2018

Copy forwarded for information & necessary compliance to:

1. All the Ld. District & Sessions Judges, North/North-West/West/South-West/South/South-East/New Delhi/East/Shahdara/North-East, Delhi/New Delhi with request to circulate the same amongst their respective staff members for immediate compliance.
2. All the Judicial Officers, Central District, THC, Delhi to circulate the same amongst their staff members for immediate compliance.
3. Personal Office of the undersigned.
4. All the Sr. A. O. (J)/A.O. (J)/Br. Incharges, Central District, THC, Delhi to circulate the same amongst all the staff members working under their control for immediate compliance.
5. Dealing Official, Website Committee, THC, Delhi with the direction to upload the above circular on the Delhi District Court's Web Site.

6. For Uploading on LAYERS.


District & Sessions Judge (HQs)
Delhi